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ITEM NO.85

REGISTRAR COURT.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 987 OF 2011

BEFORE THE REGISTRAR M.A. SAYEED

MUKESH KHARE & ORS.

Appellant (s)

VERSUS

STATE OF U.P. & ANR.
(With appln(s) for stay)

Respondent(s)

Date: 29/01/2013 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Sunil Kumar Jain,Adv.

For Respondent(s)

Mr. T. Mahipal,Adv.
Mr. Ardhendumauli Kumar Prasad ,Adv

UPON hearing counsel the Court made the following
O R D E R

The learned counsels for both the parties are granted three weeks' time for filing additional documents.
List again on 1.3.2013.

			(M.A. SAYEED)	
			REGISTRAR	

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